

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1834

ANSWERED ON:07.03.2006

MISUSE OF GRANTS BY UNIVERSITIES

Barad Shri Jashubhai Dhanabhai;Khaire Shri Chandrakant Bhaurao;Yadav Shri M. Anjan Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria followed by University Grants Commission for allocation of grants to the various universities in the country;
- (b) the total funds released by the UGC and utilised by the various universities during each of the last three years, State-wise;
- (c) whether the Government has received any complaints regarding misuse of funds;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government against those universities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a): The University Grants Commission (UGC) provides financial assistance to the eligible universities which are included under Section 2(f) and have been declared fit to receive Central assistance under Section 12 (B) of the UGC Act.
- (b): The information is being collected and will be laid on the Table of the House.
- (c) to (e): UGC takes action on such complaints as and when received. At present, no complaints are pending with the UGC.